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NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/219 – 223/CAA/2017

PETITION NUMBER :

NAME OF THE DEMERGED CO.1 : LAKSHMI TECHNOLOGY & ENGG INDUSTRIES LTD  
NAME OF THE DEMERGED CO.2 : LAKSHMI CARGO COMPANY LTD

NAME OF THE RESULTING CO.1 : DHANAJAYA AGRO FARMS PVT LTD  
NAME OF THE RESULTING CO.2 : CHAKRADHARA AGRO FARMS PVT LTD  
NAME OF THE RESULTING CO.3 : CHAKRADHARA AEROSPACE & CARGO PVT LTD

UNDER SECTION : 230

S.No.	Name (in Capital)	Represented by	Signature
1.	PAWAN JHABAKH	Counsel for the Applicants	K.P.J

ORDER

Mr. Pawan Jhabakh, Counsel for Applicant present. Heard. Reserved for order.

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(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)

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